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## Coal production

1220. SHRI JAGADISH JANI: Will the Minister of ENERGY be pleased to state the steps that '«e proposed t, be taken to increase coal product on in the Eighth Finn *m* order to meet the growing demand?

THE MINISTER FOR ENERGY (SHRI KALYAN SINGH KALVD: The Eighth Five year Plan is under finalisation However, the Working Group on coal ami lign'te for th?

Eighth Five Year Flan set up by *the* Planning CommVun has suggested a coal production Plan of 310. 3; million tonnes *Us* the year 1994-95. The increase in on, duction will be achieved by incress ig productivity, production from the existing mines, on-going projects and by develop ment of new projects.

## Gap between availability and short age of Power

1221. SHRI JAGADISH JANI: Will the Mirister of ENERGY be pleased to state^

- (a) whether there is a wide gar between availability and shortage o\* power in the coMntry;
- (b) if so, what is the present position and what wou'd be the requirement for d'fferent sectors by the end of the century; and
- (c) what steps Government propose to take to bridge the gap?

THE MINISTER /F STATE IN THE MINISTRY of ENERGY (SHRI BABANRAO DHAKANE): (a) and (b) During the period April-Novem ber, 1990, the enercy requirement in the country was 172503 million units against which the availability was

- 159724 million units. During November, 1990, the energy requirement. the country was 21926 MUs agains+ which the availability was 20120 Mus-The energy requirement at the end of the century would be 593, 776 million units.
- (c) The various measures being taken to improve the availability oi power include expiating comnuss ioning of new generating units, implementation of short gestation projects, improving the performance af existing power statijrs, reducing T& D losses, implements tion of demano management and energy conservation measures and arranging transfer of supply from surplus to deficit areas.

## West land Helicopter deal

1222. SHRI CHIMANBHAI MEHTA; Will the IVunister of CrVTI AVIATION be pleaped to state-

- (a) whether Wetland Helcoptci deal has been thoroughly investigated; if so, what are the details in this regard;
- (b) whether the deal was confirmed, by the concerned Ministries;
- (c) whether the Experts Committee deal; if so, what are, the details -in this regard; and
- (d) what is the amount involved in the deiil and whether the persons concerned have been named and whether any disciplinary action has been taken against tliem?

THE MINISTER OF STATE IN THE MTNISTRY OF CIVIL A VIA TION (SHRI HARMOHAN DHAWAN): (a) to (c) A copy of the Report of the Westlm' Helicopters Pur

- ias9 Inquiry Committee has been made ava'lable to the Parliament Lib rary vid^ Index No. 258—418R.
- (d) The cost of 21 Westland helicopters was 65 mil) ion which came as an outright grar t from the Government of United Kingdom. The Report of the Cornmittee does not call for disciplinary action against any official.